

DIVISION BENCH  
COURT - II

**S-10**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/114(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UNITED BANK OF INDIA VS REI AGRO LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. Registry is directed to issue notice to both the parties by way of speed post and by email and place tracking information on record.
3. Let the Petition be made IBC compliant in the meantime.
4. List this matter **on 04.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**